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GAZETTE OF INDIA ]

Government of India  
Ministry of Finance  
Department of Financial Services

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New Delhi, the 16<sup>th</sup> June, 2016

NOTIFICATION

S.O..... In exercise of the powers conferred by Section 4 of the Insurance Regulatory and Development Authority Act, 1999 (41 of 1999), the Central Government hereby appoints Shri N. Srinivasa Rao, Economic Advisor, Department of Financial Services, Ministry of Finance as Part-time Member of the Insurance Regulatory and Development Authority of India (IRDAI) vice Shri Alok Tandon, with immediate effect and until further orders.

[ F. No.11/6/2003-Ins.I ]

  
(Mudita Mishra)  
Director

To

The Manager,  
Government of India Press,  
Mayapuri,  
New Delhi.

Copy to:

1. Shri N. Srinivasa Rao, Economic Advisor, DFS, Ministry of Finance
2. The Chairman, IRDAI, Parishram Bhavan, Hyderabad,
3. P.S. to F. M./P.S. to MOS (Finance),
4. PPS to Secy. (FS),
5. PPS to AS (FS).

  
(Mudita Mishra)  
Director

issued  
16/6/16